IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 24(ND)/2016

IN THE MATTER OF:

M/s Vikrant Puri APPLICANT / PETITIONER

Vs.

M/s Southend Infrastructure Pvt. Ltd. &ors RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 13.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Amit Chadha, Sr. Advocate

Mr. A. T. Patra, Advocate

Mr. Gautam Khaitan, Advocate Mr. Sahil Mongia, Advocate Ms. Srishti Govil, Advocate

For the RESPONDENT No. 2 :- Mr. Amitabh Sinha, Advocate

For the RESPONDENT No. 6 to 11 :- Mr. Ashish Aggarwal, Advocate

Mr. Gurcharan Singh, Advocate

For the RESPONDENT No. 12/13/21 :- Ms. Charu, Proxy Counsel for Mr.

Pulkit Deora, Advocate

For the RESPONDENT No. 15 :- Mr. Satvinder Singh, Advocate

Mr. Shekhar Prasad Gupta, Advocate

ORDER

Learned Counsel for the parties are present. At the request of the parties the matter is posted on 19th September 2017.

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

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